BY CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.51 OF 2006
IN
ORIGINAL APPLICATION NO.09 OF 2001
ALLAHABAD THIS THE 22nd DAY OF November 2006

HON'BLE DR. K.B.S. RAJAN, J.M.

- Union of India through Secretary,
 M/O Defence, Government of India,
 New Delhi.
- The General Officer Commanding-in-Chief,
 Central Command, U.P., Lucknow.
- The Station Commander,
 Station Head Quarter, Roorkee,
 District Hardwar.
- The Officer Commanding,
 810, Combat Engineering Training Camp,
 C/O 56 A.P.O.

. . Applicants/Respondents

By Advocate :

Nug 20208

Sri S. Singh (Saumitra Singh)

Versus

Sri Lal Singh, S/O Sri Nakli Ram, R/O Vill. Jhaberpur, P.O. Purkazi, District Muzaffar Nagar, U.P.

. Respondent/Applicant

ORDER

HON'BLE DR. K.B.S. RAJAN, J.M.

The review application has been considered. The contentions as contained in the Supplementary affidavit have been raised in the counter as well. That the applicant has completed 240 days of service is borne by attendance register, as spelt out in para 6 of the order. No error apparent on the face of

records has been pointed out. The Review application does not meet the requirement of Order 47 CPC nor Sec 22(1)(f) of A.T. Act, 1985. Hence, dismissed.

Member-J

/ns/